

## Annexure-9

Name of the Corporate Debtor: ER TEXTILES LIMITED- UNDER CIRP; Date of Commencement of CIRP: 14.01.2022; List of Creditors (Version-5) as on: 19/08/2022

List of Other Creditors (Other than financial creditors and operational creditors)

Sl No.	Name of Creditor	Details of Claim received		Details of Claims Admitted					Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim not admitted	Amount of Claim under Verification	Remarks, if any
		Date of receipt	Amount Claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?					
1	M/s. Annapoorani Textiles Pvt Ltd	28.03.2022	18,63,85,104.00	NIL	Unsecured	NO	NO	NO	NIL	NIL	18,63,85,104	-	The lessee is neither an Operational Creditor nor Financial Creditor. However, it is acknowledged that this is an investment made by a third party, in the premises of the Corporate Debtor. Hence it has to be treated separately in the Resolution Fund offered. The said claim will not form a part of defined 'List of Creditors' as envisaged under IBC, 2016.
<b>Total</b>			<b>18,63,85,104.00</b>	<b>NIL</b>	<b>NA</b>	<b>NO</b>	<b>NO</b>	<b>NO</b>	<b>NIL</b>	<b>NIL</b>	<b>18,63,85,104</b>	<b>-</b>	<b>NA</b>



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